

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHENNAI BENCH**

OA/310/01059/2018

Dated Tuesday the 7th day of August Two Thousand Eighteen

PRESENT

HON'BLE MR. R. RAMANUJAM, Member (A)

&

HON'BLE MR. P. MADHAVAN, Member (J)

M. Vadivelu,
Junior Engineer, Gr. I,
No. 61, 4th Street,
Mookambigai Nagar,
Melakalkandarkottai,
Trichy 620011.

....Applicant

By Advocate M/s. Ratio Legis

Vs

1.Union of India rep by,
The General Manager,
Southern Railway,
Park Town, Chennai 600003.

2.The Chief Works Manager,
Central Workshops,
Ponmalai, Trichy 620004.Respondents

By Advocate Mr. P. Srinivasan

ORAL ORDER

(Pronounced by Hon'ble Mr. R. Ramanujam, Member(A))

Heard. The applicant has filed this OA under section 19 of the Administrative Tribunals Act, 1985 seeking the following relief :

"To call for the records related to PPO/PPA and the RELHS medical card of the applicant and the representation dated 18.11.2017 and further to direct the respondents to make necessary entries in the PPO/PPA and to pay 'the Fixed Medical Allowance' and to make further order/orders as this Hon'ble Tribunal may deem fit and proper and thus render justice."

2. Learned counsel for applicant produces a copy of the order of this Tribunal dt. 22.06.2018 in OA 747/2018 and submits that the facts of this case are similar to the ones in the said OA. Accordingly, the applicant would be satisfied if a similar order is passed in this case.

3. Mr. P. Srinivasan takes notice for the respondents.

4. Keeping in view the above submission and without going into the substantive merits of the case, we deem it appropriate to direct the respondents to consider Annexure A2 representation dt. 18.11.2017 in accordance with law and in the light of the order of this Tribunal in OA 747/2018 dt. 22.06.2018, if the applicant herein is similarly placed

and pass a reasoned and speaking order within a period of three months from the date of receipt of a copy of this order.

5. OA is disposed of at the admission stage.

(P. Madhavan)
Member(J)

(R.Ramanujam)
Member(A)

07.08.2018

SKSI